

hITEM NO.105

COURT NO.3
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION XI

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 26896/2013

(With appln.(s) for impleadment, directions, exemption from filing
O.T., Interim Relief and Office Report)

Date : 12/01/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. S.K. Rungta, Sr. Adv.

Mr. Prashant Singh, Adv.

Mr. Shivankar Shukla, Adv.

Mr. Kirti Kumar, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Purushottam Sharma Tripathi, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Ravichandra Prakash, Adv.

Mr. Amita, Adv.

For Respondent(s) Mr. Sudeep Kumar, Adv.

Mr. C. D. Singh, Adv.

For Applicant(s) Mr. Nikhil Majithia, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after a week.

In the meanwhile, learned counsel for the petitioner may amend
the pleadings.

[O.P. SHARMA]

[SUMAN JAIN]

AR-CUM-PS COURT MASTER